

for permission to withdraw his resignation. He was allowed to do so under the Central Civil Services (Pension) Rules, 1972. Consequently, Shri Taneja was appointed as Deputy Director of Mines Safety (Selection Grade) with effect from 6th July, 1981, and has been promoted to the post of Director of Mines Safety, on the recommendation of the Departmental Promotion Committee, with effect from the 1st August, 1981.

An officer in the Directorate General of Mines Safety has filed a case in a court of law at Dhanbad in this regard. This is still before the court.

#### **Raw materials to West Bengal Small Scale Industries Corporation**

434. SHRI DIPEN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the West Bengal Small Scale Industries Corporation (WBSIC) is getting proportionately less raw materials than the Small Industries Corporations in other States;

(b) whether it is also a fact that WBSIC is not getting the allotted quota;

(c) if so, what are the reasons therefor; and

(d) what steps Government have taken to supply the allotted quota in time to WBSIC?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Critical raw materials are allocated to the States on the basis of demands received from various States, related to their past off-take and prorated to the availability.

(b) to (d). To convert allocation into adequate offers and lifting of the same is a matter concerning commercial transaction between the State Corporations and the supply agency. The former have to make adequate efforts in this regard to lift what is available.

#### **Coir Industry in Kerala**

435. SHRI PATTIAM RAJAN: Will the Minister of INDUSTRY be pleased to state the total amount of Central investment in coir industry in Kerala?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): The Central Government supplements the development efforts of the State Governments in the coir industry in a variety of ways such as training of workers, Research and Development marketing, export promotion etc. The Central outlay for this purpose is Rs. 15 crores in the Sixth Plan. No State-wise allocation of this outlay has been made.

#### **Plight of coir industry**

436. SHRI PATTIAM RAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the coir industry in Kerala is on the verge of collapse, rendering near by two lakhs of workers in the industry jobless; and

(b) if so, what steps Government have taken in this regard?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b) Some reports about accumulation of stocks of coir yarn and products in Kerala leading to unemployment/under-employment had been received. Government has taken several measures to improve sales of coir and coir products both within the country and abroad. Some of the measures taken in this direction are: —

(i) For improving the internal movement, availability of wagons has been ensured.

(ii) Various Ministries in the Central Government had been requested to buy more coir materials. They were requested to issue similar instructions to the Undertakings and offices under them.